

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/355 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 24<sup>th</sup> January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.DJNB/189 dtd. 18.01.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 16.01.2025 till the morning of 17.01.2025,** has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-123/2003/ 356 /A, dated** , 24-01-2025  
Copy to.

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Dutta*